

(a) whether the country is facing acute shortage of maritime personnel;

(b) the number of institutions imparting training to maritime personnel;

(c) whether the United Nations Conference on Trade and Development (UNCTAD) have offered technical assistance to train maritime personnel;

(d) if so, the details of the assistance offered; and

(e) the reaction of Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) Indian National Shipowners Association including Shipping Corporation of India, have reported the Shortage of officers due to engagement of merchant navy personnel on foreign flag ships.

(b) There are two Government run maritime training institutions imputing pre-sea training o maritime personnel.

(c) No, Sir.

(d) and (e). Do not arise.

Indian Nationals in Pak Jails

*860. SHRI M.V. CHANDRASEKHARA MURTHY:

SHRI V. SREENIVASA PRASAD:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Pakistan Embassy at New Delhi is reported to have refuted charges made by the Indian Government in connec-

tion with the Indian nationals in Pakistani jails;

(b) if so, the reaction of Government thereto;

(c) whether Government propose to have a dialogue with the Pakistan Government in this regard; and

(d) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P.V. NARASIMHA RAO): (a) Pakistan Embassy in New Delhi has refuted the reported statement allegedly made by an official of the Indian Embassy in Islamabad critical of Pakistan's approach to the question of Indian nationals in Pakistani jails. In point of fact no such statement was made.

(b) to (d). Since no such statement was made by the Indian Embassy official these do not arise.

Complaints about Non-payment of Wages under NREP in Jammu and Kashmir

7964. SHRI MOHD. AYUB KHAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether his Ministry (Department of Rural Development) had called a report from Jammu and Kashmir Government in January, 1988 in respect of complaints regarding non-payment of wages under National Rural Employment Programme and fake cases financed under Integrated Rural Development Programme in hilly areas of Bamhag Nagote Khani-Dhanour, district Udhampur;

(b) if so, the details of the report received;

(c) whether in view of other works connected with the execution of Salal and

Sawalkote Hydro Electric Projects in the area, there is need to co-relate the normal development activities with the infrastructure of development being created with national project; and

(d) whether any evaluation of the IRDP, NREP, RLEGP and DPAP is proposed to be made in these hilly areas?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY): (a) Two complaints regarding non-payment of wages under National Rural Employment Programme and fake cases financed under Integrated Rural Development Programme in hilly areas of Bamhag Nagote Khani-Dhanour, district Udhampur have been received by the Government of India. One complaint was received in 1986 which was sent to State Government for appropriate action in January, 1986. The second complaint received in 1988 was sent to the State Government in July, 1988 for report.

(b) Report from the State Government has not been received as yet.

(c) Views of the State Government are being ascertained.

(d) Concurrent evaluation of IRDP and NREP is already being done regularly throughout the country. Now NREP and RLEGP have been merged and have become part of the new employment pro-

gramme of Jawahar Rozgar Yojana. Evaluation of DRAP is proposed to be started soon.

Memorandum from Punjab Khet Mazdoor and Punjab Kisan Sabha for Flood Relief Assistance

7965. SHRI R.P. DAS: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Punjab Khet Mazdoor Union and Punjab Kisan Sabha had sent a memorandum regarding flood relief and rehabilitation of the flood affected people of Punjab;

(b) the main demands in the memorandum; and

(c) the reaction of Union Government thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) to (c). Government of Punjab had received a memorandum on 1.11.1988 from Farmers' Forum (Punjab Krishak Samaj) in this regard. The details of the main demands made by the Farmers' Forum and action taken by Government of Punjab are given in the statement below. On submission of the memorandum by the Government of Punjab to the Central Government seeking assistance for flood relief Government of India has approved ceilings of expenditure of Rs. 150.30 crores to the State Government for the flood relief.